

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI



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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 26.5.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/3/2017  
NAME OF THE PETITIONER(S) : PRAKASH REXINE PVT LTD + 3  
NAME OF THE RESPONDENT(S) : G. SHREEPAL SAMDARIYA  
UNDER SECTION : 241/242 OF CA 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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			REPRESENTATION BY WHOM
1.	Prakash Rexine	G. SHREEPAL	
2.	Manak Chand	petitioners	
3.	G. Naresesh Kumar	petitioners	G. Naresesh Kumar

**ORDER**

Petitioners 2 & 3 present in person. No representation on behalf of Petitioner 4. Respondent 1 present in person. The Petitioners are directed to file a Rejoinder before the next date of hearing. Put up on **12.06.2018 at 10.30 A.M.**

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(CH.MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)